


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT : HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 129/252/HDB/2017
NAME OF THE COMPANY	Nandan Renewable Energies Ltd
NAME OF THE PETITIONER(S)	Nandan Renewable Energies Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. SURYANARAYANA	counsel for petitioner	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Pradeep Kiran	Associate	8008668874	

ORDER

Heard in ~~part~~ Smt C. Shilpa, learned counsel on behalf of Sri Y. Suryanarayana and Sri J. Pradeep Kiran, learned counsel, for Petitioner.

The learned counsel for the Petitioner is directed to pay the prescribed fee, as it is said, that only Rs.1000/- is paid instead of Rs.2,500/-.

Post the case on 20.11.2017 for orders.


MEMBER (Technical)


MEMBER (Judicial).